

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-512**

IB-2728/ND/2019

IA/2810/2021, IA/3184/2024, IA/1648/2024, IA/5132/2021, IA/4106/2022,  
IA/1482/2021, IA/4056/2022

**IN THE MATTER OF:**

Om Logistics Ltd.

**.....Applicant**

**Vs.**

Servel India Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC CIRP

**Order delivered on 23.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant	: Mr. Abhay Raj Varma, Mr. Arjun Rekhi, Mr. Anshay Dhatwalia, Advs. in IA/4106/2022
For the Respondent	: Mr. Vivek Malik, Mr. Vivek Sinha, Mr. Shubham Bharar, Advs. for R 1, R 3, R 5 & R 6 in IA/1482/2021
For the RP	: Mr. Reetesh Kumar Agarwal, RP with Mr. Iswar Mohapatra, Mr. Markandey Kr. Singh, Advs.
For the Income Tax	: Mr. Puneet Rai, SSC
For the SRA	: Mr. Mohit Nandwani, Mr. Abhishek Goswami, Advs.

**ORDER**

Due to paucity of time, the matter is listed on **06.09.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**